

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 4289
TO BE ANSWERED ON 19.03.2020

SOLAR ENERGY AS RESOURCE IN RURAL AREAS

4289. SHRI KRIPANATH MALLAH

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government is considering any plan to develop and use solar energy as a resource in rural areas of the country;
- (b) if so, the details thereof including Assam;
- (c) whether the Government has prepared any roadmap in this regard;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether there is any possibility of considering this topic in future; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (I/C) FOR NEW & RENEWABLE ENERGY, POWER and MoS for SKILL DEVELOPMENT AND ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) to (f) The Government has set a target of installing 100 GW of solar power capacity in the country by 2022. To achieve this target the Ministry of New and Renewable Energy is implementing various schemes and programmes for development and deployment of solar energy in the country including in the rural areas of Assam. The details of these schemes and programmes are given in **Annexure**.

Annexure

DETAILS OF SCHEMES AND PROGRAMMES FOR DEVELOPMENT AND USE OF SOLAR ENERGY IN THE COUNTRY INCLUDING IN THE RURAL AREAS OF ASSAM

Scheme	Application/ Size	CFA available
a) Solar Park Scheme	--	<p>Rs. 25 lakh per Solar park for preparation of Detailed Project Report (DPRs).</p> <p>Rs. 20 Lakh per MW or 30% of the project cost including Grid-connectivity cost, whichever is lower.</p>
b) CPSU Scheme Phase-II (Government Producer Scheme)	Total size of the scheme 1200 MW.	<p>Viability Gap Funding (VGF) of upto Rs. 0.7 Cr./MW.</p> <p>VGF is released in two tranches as follows:</p> <p>i. 50% on Award of contract to the EPC contractor (including in-house EPC Division); and</p> <p>ii. balance 50% on successful commissioning of the full capacity of the project</p>
c) Phase-II of Grid Connected Rooftop Programme	4000 MW in residential sector	<p>Central Financial Assistance will be as under:</p> <p>(i) Residential sector (maximum up to 3 kW capacity) - 40 % of benchmark cost</p> <p>(ii) Residential sector (above 3 kW capacity and up to 10 kW capacity) - 40 % up to 3 KW Plus 20% for RTS system above 3 kW and up to 10 kW</p> <p>(iii) Group Housing Societies/Residential Welfare Associations (GHS/RWA) etc. for common facilities up to 500 kWp (@ 10 kWp per house), with the upper limit being inclusive of individual rooftop plants already installed by individual residents in that GHS/RWA at the time of ins</p>
d) Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM)	(a) Component-A: 10 GW Installation of Renewable power plants (incl. solar) up to 2 MW capacity on barren/agriculture land.	For Component-A, DISCOM would be eligible to get PBI @ Rs. 0.40 per unit purchased or Rs. 6.6 lakh per MW of capacity installed, whichever is less, for a period of five years from the COD

	<p>(b) Component-B: Installation of 17.5 lakh standalone solar pumps up to 7.5 HP capacity each for irrigation purpose</p> <p>(c) Component-C: Solarization of 10 lakh existing agricultural pumps up to 7.5 HP capacity each.</p>	<p>For Component-B and C, CFA of 30% of the benchmark cost or the tender cost of standalone pump or solarization of existing pump, whichever is lower, will be provided. However, in North Eastern states including Sikkim; states of Himachal Pradesh and Uttarakhand; UTs of Jammu & Kashmir and Ladakh; and island UTs of Lakshadweep and A&N, CFA of 50% of the benchmark cost or the tender cost, whichever is lower will be provided. The State Government will also provide subsidy up to 30% or higher.</p>
<p>e) Off-grid and Decentralised Solar PV Applications Scheme: Phase-III</p>	<p>a) 3 lakh Solar Street Lights / 100 MW Solar Power packs under off-grid Ph-III programme</p> <p>b) 25 lakh Solar Study lamps under off-grid Ph-III programme</p> <p>c) Solar Study lamps under 70 lakh Solar Study lamps scheme</p> <p>d) 3.04 lakh Solar Street light under AJAY scheme</p>	<p>CFA up to 30% and 90% of the project cost for general category and special category States respectively.</p> <p>CFA up to 85% of the lamp cost.</p> <p>Student contribution Rs 100/- per lamp and balance to be paid as CFA.</p> <p>CFA up to 75% of the project cost. Balance through MPLADS.</p>
<p>f) Off-Grid and Decentralized CST Technologies for Community Cooking, Process Heat and Space Heating & Cooling Applications in Industrial, Institutional and Commercial Establishments</p>	<p>Target to achieve 90,000 m² of collector area</p>	<p>CFA up to 20% of the project cost for all beneficiaries and 40% for Non-profit making bodies and institutions in special category states.</p>